

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-2
New IA-103/2021
In
IB-564(ND)/2019

IN THE MATTER OF:

M/s. India Factoring and Finance Solutions Pvt. Ltd.

Vs.

M/s. Globalite Industries Pvt. Ltd.

...FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC Code 2016

Order delivered on 18.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent :

For the Intervener/RP : Mr. Kashi Viswanathan Sivaraman, RP

ORDER

New IA-103/2021:-

The Resolution Professional is present. Registry is directed to issue Notice to the Respondents. The Resolution Professional is permitted to serve private notice to all the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 26th March, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)